

dules of employable skills has been launched by the Government of India and the State Governments jointly in collaboration with the United Nations Development Programme (UNDP) and International Labour Organisation (ILO). The system envisages training of highly skilled workers and technicians in a variety of advanced and sophisticated skills not available under Craftsmen and Apprenticeship Training Schemes. The duration of the project would be four years and six months.

The estimated financial costs are as follows:

1. Government of India	Rs. 181.830 lakhs
2. State Governments	Rs. 243.050 lakhs
3. UNDP/II/G	Rs. 572.467 lakhs (6.6 million dollars)
	<hr/> Rs. 997 347 lakhs <hr/>

The assistance of UNDP/ILO would be in the form of sophisticated equipment and machinery, expertise and fellowships. The Government of India and State Governments would provide necessary facilities, such as, buildings staff and indigenous equipment for implementation of the project. The ILO would be the executing agency.

The scheme has been introduced at the Advanced Training Institute, Madras and 5 Central Training Institutes for Instructors located at Bombay, Kanpur, Ludhiana, Calcutta and Hyderabad. 16 selected Industrial Training Institutes located at Ambattur, Bangalore, Kalamessary, Pune, Baroda, Jodhpur, Durgapur, Dhanbad, Gauhati, Jabalpur, Visakhapatnam, Faridabad, Rae-Bareilly, Meerut, Patiala and Jammu are also covered by this scheme. The total seating capacity of all the Institutes would be 1162 (CTIs—250, ITIs—912). Tentative target for the number of personnel to be trained under the scheme during 4½ years of the project is 12000.

Training would be imparted in certain selected trades like Process Con-

trol Instrumentation, Metrology and Inspection, Tool Design, Heat Treatment, Tool and Die-Making, Indian Standards and Blue Print Reading, Mechanical and Electrical Maintenance, Modern Welding Techniques, etc.

Enquiry into killing of a Miner in Eastern Coal Fields Ltd.

9051. SHRI MOHD. HAYAT ALI: Will the Minister of PARLIAMEN-TARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the enquiry conducted by an officer of the Directorate General of Mines and Safety into the killing of a miner, who was run over by a speedy coal tub in para-sea open cast mine under Eastern Coal Fields Ltd., in the last week of March, 1978 has been completed;

(b) if so, the results of the enquiry; and

(c) the nature of compensation Government has paid or propose to pay to the deceased family?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) It is presumed that the reference is to the fatal accident in Parasia open cast project of Eastern Coalfields Ltd. on the 18th March 1978. The officers of the Directorate General of Mines Safety have completed their investigation into this accident.

(b) The investigation has shown that while two cablemen were working on the cable of an electric shovel in an over burden bench, a dumper came and hit one of the cablemen almost at the edge of the bench when it could not be controlled by its operator. The cablemen who was hit fell about six Metres down to the lower bench and was crushed to death by the dumper which fell on him. The accident appears to have been caused because of the use of a defective dumper too close to the edge of the quarry. The Direc-

torate General of Mines Safety has been instructed to take suitable action against the persons responsible for the use of a defective dumper too close to the edge of the quarry.

(c) Rs. 200/- and Rs. 500/- has been paid to the dependants of the deceased, for funeral expenses and as *ex-gratia* payment respectively. Papers are being processed for payment of due compensation under the Workmen's Compensation Act.

गैर-सरकारी मेडिकल कालेज में प्रवेश के लिए दान

9052. श्री सुरेन्द्र झा सुधन : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में ऐसे कितने गैर-सरकारी मेडिकल कालेज हैं जो दान लेकर छात्रों को दाखिला देते हैं और उनमें से ऐसे कालेज कितने हैं जो मेडिकल काउंसिल आफ इंडिया से सम्बद्ध हैं;

(ख) क्या यह सच है कि दान की दर 25 हजार से 50 हजार रुपये तक है और किसी-किसी कालेज में यह लगभग 1 लाख रुपये भी है ;

(ग) क्या सरकार का दान के आधार पर चलने वाले मेडिकल कालेजों के बारे में उचित जांच करने का विचार है; और

(घ) यदि हां, तो कब तक; और यदि नहीं, तो उसके क्या कारण हैं ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री जगन्मोहि प्रसाद बाबु) :

(क) भारतीय चिकित्सा परिषद, नई दिल्ली ने बतलाया है कि निम्नलिखित प्राइवेट मेडिकल कालेज दान तथा प्रति व्यक्ति शुल्क

के आधार पर छात्रों को एम० बी० बी०एस० पाठ्यक्रम में दाखिला दे रहे हैं:—

- (1) कस्तूरबा मेडिकल कालेज, मनीपाल
- (2) जे० जे० एम० मेडिकल कालेज, देवनगर
- (3) जे० एन० मेडिकल कालेज, बेलगाँव
- (4) एम० आर० मेडिकल कालेज, गुलबर्गा

उपर्युक्त चारों प्राइवेट मेडिकल कालेज उन विश्वविद्यालयों द्वारा जिनसे वे सम्बद्ध हैं, प्रदत्त एम० बी० बी० एस० उपाधि देने के लिए परिषद से मान्यता प्राप्त हैं।

(ख) भारतीय चिकित्सा परिषद से ज्ञात हुआ है कि कर्नाटक सरकार ने दान के आधार पर चल रहे इन प्राइवेट मेडिकल कालेजों को पिछले वर्ष कर्नाटक के विद्यार्थियों से (i) 10,000/- रुपये तथा (ii) कर्नाटक राज्य से बाहर के विद्यार्थियों से 35,000/- रुपये प्रति व्यक्ति शुल्क लेने की अनुमति दे दी थी।

(ग) फिलहाल ऐसा कोई विचार नहीं है।

(घ) यह प्रश्न नहीं उठता।

Opening of P.F. Office at Port Blair

9053. SHRI MANORANJAN BHAKTA: Will the Minister of PARLLAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government propose to open an office of Provident Fund Commission at Port Blair and if so, what action has been taken; and

(b) whether there are a number of provident fund cases against the employers in the Union Territory of Andaman and Nicobar Islands and if so, what action has been taken?